

- ii) through registered/AD post and
- iii) through concerned police station.

Ms. Asha Devi Bhatt, learned Additional Sessions Judge-V, Godda is further directed to submit a report within six weeks from the date of receipt of the copy of this order annexing therewith the copy of the service report of the notice/summons issued to the witnesses and if the summons have not been served upon the witnesses then it must be mentioned as to what steps have been taken in and if the summons/notice have been served upon the witness but they have not turned up for recording of their evidence than Ms. Asha Devi Bhatt, learned Additional Sessions Judge-V, Godda must intimate as to what steps she has taken for ensuring their attendances to be examined as witnesses in the trial. List this case after receipt of the report.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/